

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LIS STUDYLINK INDIA PRIVATE LIMITED

1.	Name of Corporate Person	LIS Studylink India Private Limited
2.	Date of Incorporation of Corporate Person	03/06/2019
3.	Authority Under Which Corporate Person Is Incorporated	Registrar of Companies- Delhi
4.	Corporate Identity Number of Corporate Person	U80902DL2019FTC350871
5.	Address of the Registered office of Corporate Person	First Floor, Thapar House (Central Wing) 124 Janpath, Connaught Place, Central Delhi, New Delhi-110001
6.	Liquidation Commencement Date Of Corporate Person	11/03/2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Deepak Gupta Office address: Unit No. 212, Tower- C, Bhutani Cyber Park, Plot No. C-28-29, Sector- 62, Noida- 201301 E-mail id: deepak@drassociates.org Contact No.- 98114 23461 Registration number: IBBI/IPA-001/IP-P02561/2021-22/13875
8.	Last Date for Submission of Claims	10/04/2025

Notice is hereby given that the **LIS Studylink India Private Limited** has commenced voluntary liquidation on 11th March, 2025.

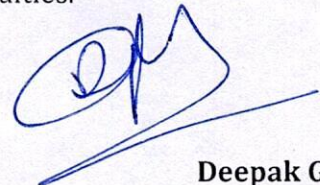
The stakeholders of **LIS Studylink India Private Limited** are hereby called upon to submit a proof of their claims on or before 10th April 2025 to the liquidator at the address mentioned against item 7.

All stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 12, 2025

Place: Noida



Deepak Gupta
Liquidator of LIS Studylink India Private Limited
Regn. No.: IBBI/IPA-001/IP-P02561/2021-22/13875

UMMEED HOUSING FINANCE PVT. LTD.
Registered office at : Unit 2009-14, 20th Floor, Tower - 2, Magnum Global Park Golf Course Extension Road, Sect-58, Gurugram (Haryana) 122002
CIN: U64900HR2016PTC057984

NOTICE OF SALE OF UNCHARGED/MOVABLE PROPERTY BY PRIVATE TREATY TO THE BORROWER UNDER RULE 6 (2) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002

Notice is hereby given to the public in general and in particular to the borrower (s)/co-borrower (s) and guarantor (s) whose details are given in below mentioned that the below described immovable property mortgaged/charged to the secured creditor the physical possession of which has been taken by the authorised officer of M/S Ummeed Housing Finance Pvt. Limited secured creditor on 12.11.2024, sale of household articles notice by public auction notice dated 16.01.2025 & Auctions was held/scheduled on 17.02.2025. It is pertinent to inform you that the said auction failed/remain unsuccessful due to the reason "nobody turned up" by the financial institution. Pursuant to the said publication of the sale of household articles notice, now an intended/proposed buyer has approached to financial institution and offer to purchase the unsecured asset as per the below schedule property therefore, the financial institution hereby inform, intimate, give notice of 07 days (as being the second sale) and call upon you the addressees to claim your household articles post paying rental charges, within the period of 07 days from receive of this notice. In case of failure to claim your household articles, the unsecured asset shall be sold to the mentioned/proposed buyer by way of private treaty (as prescribed under the provision of rule 6(2) of security interest enforcement rules, 2002) on as is where is and whatever there is basis and along with the existing encumbrances, if any therein.

DISCUSSION OF BORROWERS AND UNSECURED HOUSEHOLD ARTICLES-

1. JASSI KUMAR S/O MANSHA RAM (BORROWER)
2. PREETI RANI D/O RAM KIRPAL (CO-BORROWER)

IN RESPECT OF THE UNSECURED MOVABLE ARTICLES

1) CELLING FAN QTY. 2 2) SINGLE BED (EMPTY) QTY.1
3) CHAIR QTY. 1 4) GAS CYLINDER QTY.1

Place : Gurugram Authorized Officer, Mr. Gaurav Tripathi Mobile- 9650055701
Date: 13.03.2025 Ummeed Housing Finance Pvt. Ltd

HDFC BANK
We understand your world

Registered Office: HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai - 400 013 and having one of its office as Retail Portfolio Management at HDFC Bank Ltd, 1st Floor, I-Think Techno Campus, Kanjurmargin (East), Mumbai - 400042.

SALE INTIMATION AND PUBLIC NOTICE FOR SALE OF SECURITIES PLEDGED TO HDFC BANK LTD.

The below mentioned Borrowers of HDFC Bank Ltd. (the "Bank") are hereby notified regarding the sale of securities pledged to the Bank, for availing credit facilities in the nature of Loan/Overdraft Against Securities.

Due to persistent default by the Borrowers in making repayment of the outstanding dues as per agreed loan terms, the below loan accounts are in delinquent status. The Bank has issued multiple notices to these Borrowers, including the final sale notice on the below-mentioned date whereby, Bank had invoked the pledge and provided 7 days' time to the Borrower to repay the entire outstanding dues in the below accounts, failing which, Bank would be at liberty to sell the pledged securities without issuing further notice in this regard.

The Borrowers have neglected and failed to make due repayments, therefore, Bank in exercise of its rights under the loan agreement as a pledgee has decided to sell / dispose off the Securities on or after 20th March 2025 for recovering the dues owed by the Borrowers to the Bank. The Borrowers are, also, notified that, if at any time, the value of the pledged securities falls further due to volatility in the stock market to create further deficiency in the margin requirement then Bank shall at its discretion sell the pledged security within one (1) calendar day, without any further notice in this regard. The Borrower(s) shall remain liable to the Bank for repayment of any remaining outstanding amount, post adjustment of the proceeds from sale of pledged securities.

Sr. No.	Loan Account Number	Borrower's Name	Outstanding Amount as on 6 th March 2025 (In Indian Rupees)	Date of Sale Notice
1	XXXX0835	DHEERAJ BAKSHI	7,73,531.00	06-03-2025
2	XXXX0078	LAKHINDER KAUR	3,10,157.00	06-03-2025

Date : 13.03.2025 Sd/-
Place : HIMACHAL PRADESH HDFC BANK LTD.

SMFG INDIA CREDIT COMPANY LIMITED
(Formerly Fullerton India Credit Co. Ltd.)
Corporate Office: 10th Floor, Indira Centre, 101/102 & 103, 2 North Avenue, Maker Muality, Bandra Kurla Complex, Bandra (E), Mumbai - 400051

SALE INTIMATION FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice of 15 days for Sale of Immovable Asset(s) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of SMFG India Credit Co. Ltd. (Formerly Fullerton India Credit Co. Ltd.)/Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 29/03/2025 at 11:00 am to 01:00 pm (with unlimited extensions of 5 minute each), for recovery of Rs. 20,85,614/- (RUPEES TWENTY LAKHS EIGHTY FIVE THOUSAND SIX HUNDRED FOURTEEN ONLY) as on 09-05-2024 and further interest and other expenses thereon till the date of realization, due to SMFG India Credit Company Limited (Formerly Fullerton India Credit Company Limited)/Secured Creditor from the Borrowers and Guarantor(s) namely 1) PUNEET MAHAJAN, 2) PREETI MAHAJAN.

The reserve price will be INR 4,78,650/- (Rupees Four Lakh Seventy Eight Thousand Six Hundred Fifty only) and the earnest money deposit will be INR 47,865/- (Rupees Four Seven Thousand Eight Hundred Sixty Five only) for P1, P2 & P3 and the reserve price will be INR 5,99,830/- (Rupees Five Lakh Ninety Nine Thousand Eight Hundred Thirty Only) and the earnest money deposit will be INR 59,983/- (Rupees Fifty Nine Thousand Nine Hundred Eighty Three Only) for P4. The last date of EMD deposit is 28.03.2025.

For further details please contact at Navjot Deol - Navjot.Deol@smfgindia.com +91 876974913 & Harmani Jolly - Harmani.Jolly@smfgindia.com +91 8655901470.

Description Of Immovable Property: P1 - Apartment No. 76, Ews 2nd Floor, Land Measuring 3-1/3 Biswas (8.33 Sq. Yards) Bearing Khewat/ Khatauni No. 190/176 & 308 Comprised Under Khasha No. 63 (2-16), 64(5-0), 65(5-0), 66(5-0), 67(1-13), 69(4-4), 70(2-18), 72(4-0), 73(4-0), 74(4-0), 75(4-0), 76(1-17), 77(4-0), 78(4-0), 80(3-15) Kite 15 Land Measuring 56 Bigha 04 Biswa Share To The Extent Of 3-1/3/22480 I.e. 3-1/3 Biswas Situated At Gulmohar City Complex Village Madhopur, Handbast No. 11, Tehsil Derabassi, Distt Sas Nagar Mohali Punjab.

P2- Apartment No. 55, Ews 2nd Floor, Land Measuring 3-1/3 Biswas (8.33 Sq. Yards) Bearing Khewat/ Khatauni No. 190/176 & 308 Comprised Under Khasha No. 63 (2-16), 64(5-0), 65(5-0), 66(5-0), 67(1-13), 69(4-4), 70(2-18), 72(4-0), 73(4-0), 74(4-0), 75(4-0), 76(1-17), 77(4-0), 78(4-0), 80(3-15) Kite 15 Land Measuring 56 Bigha 04 Biswa Share To The Extent Of 3-1/3/22480 I.e. 3-1/3 Biswas Situated At Gulmohar City Complex Village Madhopur, Handbast No. 11, Tehsil Derabassi, Distt Sas Nagar Mohali Punjab.

P3- Apartment No. 78, Ews 2nd Floor, Land Measuring 3-1/3 Biswas (8.33 Sq. Yards) Bearing Khewat/ Khatauni No. 190/176 & 308 Comprised Under Khasha No. 63 (2-16), 64(5-0), 65(5-0), 66(5-0), 67(1-13), 69(4-4), 70(2-18), 72(4-0), 73(4-0), 74(4-0), 75(4-0), 76(1-17), 77(4-0), 78(4-0), 80(3-15) Kite 15 Land Measuring 56 Bigha 04 Biswa Share To The Extent Of 3-1/3/22480 I.e. 3-1/3 Biswas Situated At Gulmohar City Complex Village Madhopur, Handbast No. 11, Tehsil Derabassi, Distt Sas Nagar Mohali Punjab.

P4- Apartment No. 23, Ews Upper Ground Floor, Land Measuring 3-1/3 Biswas (8.33 Sq. Yards) Bearing Khewat/ Khatauni No. 190/176 & 308 Comprised Under Khasha No. 63 (2-16), 64(5-0), 65(5-0), 66(5-0), 67(1-13), 69(4-4), 70(2-18), 72(4-0), 73(4-0), 74(4-0), 75(4-0), 76(1-17), 77(4-0), 78(4-0), 80(3-15) Kite 15 Land Measuring 56 Bigha 04 Biswa Share To The Extent Of 3-1/3/22480 I.e. 3-1/3 Biswas Situated At Gulmohar City Complex Village Madhopur, Handbast No. 11, Tehsil Derabassi, Distt Sas Nagar Mohali Punjab.

For detailed terms and conditions of the sale, please refer to the link provided in: SMFG India Credit Co. Ltd./Secured Creditors website/e. www.smfgindia.com/links/smfngindia.auctiontgenet.net.
Place: PUNJAB Date: 13.03.2025 Sd/-, Authorised Officer,
SMFG India Credit Company Limited (Formerly Fullerton India Credit Co. Ltd.)

HDFC BANK
We understand your world

Registered Office: HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai - 400 013 and having one of its office as Retail Portfolio Management at HDFC Bank Ltd, 1st Floor, I-Think Techno Campus, Kanjurmargin (East), Mumbai - 400042.

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Sr. No.	Loan Account Number	Borrower's Name	Outstanding Amount as on 06 th March 2025 (In Indian Rupees)	Date of Sale Notice
1	XXXX0346	VIJAY KUMAR JAIN	92,669.38	06-03-2025
2	XXXX5555	SANJAY MEHANDROO	9,08,819.03	11-03-2025
3	XXXX9951	SALIL GUPTA	5,26,058.28	06-03-2025
4	XXXX5331	ANKUR VERMA	51,677.74	11-03-2025
5	XXXX3301	AKHIL KUMAR GOYAL	5,42,255.81	11-03-2025
6	XXXX7600	BOHAR SINGH	6,51,945.62	11-03-2025

Date : 13.03.2025 Sd/-
Place : CHANDIGARH & PUNJAB HDFC BANK LTD.

Ujjivan SMALL FINANCE BANK SECOND FLOOR, GMTT BUILDING D-7 SECTOR 3 FLOOR, (U.P.) 201301

CORRIGENDUM- PUBLIC AUCTION NOTICE

This has reference to the Public Auction Notice published in Financial Express Page No. 19 on 09.03.2025, the sale in Account of 1. Mr. Sikandar Khan S/o Indu Khan, 2. Mrs. Hasina Banu W/o Sikandar, the Date and Time of E-Auction may be read as: 29-Mar-2025, 04.00 PM to 04.30 PM.

Other terms and conditions will remain same as earlier.

Date: 12.03.2025 Place: Noida Authorised Officer

IFL HOUSING FINANCE LIMITED
IFL GOLD LOAN(A UNIT OF IFL HOUSING FINANCE LTD) | GOLD AUCTION NOTICE I
Regd off- D-16 First Floor, Prashant vihar, Delhi-110085 | CIN- U65910DL2015PLC285284

The borrowers in specific and the public in general are hereby notified that the public auction of gold ornaments pledged in the below Branches is proposed to be conducted at below on 28-03-2025 from 4.00 pm onwards on which customers failed to make payment.

Adarsh Nagar Branch - Loan No. ASN1002000050857, ASN10090000055777, ASN10090000055777, ASN260000056171, ASN10090000057024, ASN10090000054585, ADN10100000047855, ADN1002000053756, ADN10030000057339 Auction place- D-16 First Floor, Prashant vihar, Delhi, Adhyapak Nagar - Loan no. ADN10090000054585, ADN10100000047855, ADN1002000053756, ADN10030000057339 Auction place- D-16 First Floor, Prashant vihar, Delhi, Bawana Branch - Loan no. BWN10090000078654, Auction place- D-16 First Floor, Prashant vihar, Delhi, Budh Vihar Branch - Loan No. , BDV10750000056790, BDV10090000056921, Auction place- D-16 First Floor, Prashant vihar, Delhi, Karawal Nagar - Loan no.: KWN10010000044056, KWN10090000039687, KWN10090000040375, KWN10090000042978, KWN10090000042612, KWN10090000050685, KWN10750000047754, KWN10090000054738, KWN10090000056331, KWN10090000056571, KWN10090000056644, KWN10090000056834, Auction place- D-16 First Floor, Prashant vihar, Delhi, Kartar Nagar Branch - Loan no. : KTN10020000046849, KTN10090000054749, KTN260000055205, KTN10090000055402, KTN260000057445, KTN10090000057791, Auction place- D-16 First Floor, Prashant vihar, Delhi, Khajuri Khas -Loan no: KJK10090000055174, KJK260000055411, KJK10750000056154, KJK10090000056106, KJK10090000056391, KJK10090000057805, Auction place- D-16 First Floor, Prashant vihar, Delhi, Krishna Nagar Branch, Loan No.: KRN10010000055156, KRN10750000055788, KRN100100000556936, Auction place- D-16 First Floor, Prashant vihar, Delhi, Dilshad Colony Branch - Loan No. , DSG10090000041804, DSG10090000056648, DSG10090000056346, Auction place- D-16 First Floor, Prashant vihar, Delhi, Chandelerok Branch - Loan No. , CDL260000072108, CDL10090000050503, CDL10090000046615, CDL10750000054690, CDL10090000055339, CDL10090000055766, CDL10010000055586, CDL260000056070, CDL10090000055987, CDL260000056533, CDL260000056190, CDL10090000056680, CDL10090000056892, Auction place- D-16 First Floor, Prashant vihar, Delhi, Subal Mandi Branch - Loan No. SBM10090000083257, SBM260000084253, SBM10090000040138, SBM260000052394, SBM10090000055288, SBM260000056104, SBM10090000056091, SBM10090000057117, SBM10090000057042, Auction place- D-16 First Floor, Prashant vihar, Delhi, Hastals Branch - Loan No.: HST260000057572, Auction place- D-16 First Floor, Prashant vihar, Delhi, Mayur Vihar Branch Loan no. : MV110090000040654, MV110090000053496, MV110090000055202, MV110090000055172, MV110090000055200, MV110090000056342, MV110090000056648, MV110090000056872, MV110090000056961, MV110090000057170, Auction place- D-16 First Floor, Prashant vihar, Delhi, Najafgarh - Loan No: NJF10090000083713, NJF10090000055398, NJF260000056192, NJF10090000056939, NJF260000057438, Auction place- D-16 First Floor, Prashant vihar, Delhi, Dilshad Colony Branch - Loan no. : DSG10090000041804, DSG10090000056648, DSG10090000056346, Auction place- D-16 First Floor, Prashant vihar, Delhi, Narela Branch - Loan no. : NRL10090000079894, NRL10090000086100, NRL10090000056487, NRL10090000054772, NRL260000056068, NRL10060000056151, NRL10060000056179, Auction place- D-16 First Floor, Prashant vihar, Delhi, Nihal Vihar Loan no. : NHV10020000055254, Auction place- D-16 First Floor, Prashant vihar, Delhi, North Ghonda Branch -Loan no: NGD10070000005208, NGD10010000046211, NGD1020000054799, NGD10090000054780, NGD260000055301, NGD10090000055358, NGD10090000055460, NGD10090000056148, NGD10090000056174, NGD10090000056640, NGD260000057636, Auction place- D-16 First Floor, Prashant vihar, Delhi, Rohini Branch - Loan no: RHN10750000080738, RHN10010000051195, RHN10030000057336, RHN10020000057330, Auction place- D-16 First Floor, Prashant vihar, Delhi, Shyam Nagar Branch - Loan no: SMN10090000085265, Auction place- D-16 First Floor, Prashant vihar, Delhi, Tringar - Loan no: TRN10020000052211, TRN10010000051377, TRN10010000055634, TRN10750000056043, TRN10090000056632, TRN10030000057413, Auction place- D-16 First Floor, Prashant vihar, Delhi, Vishwas Nagar - Loan no VHN260000081190, VHN10090000081235, VHN10090000083253, VHN10760000083351, VHN10030000083347, VHN10090000083472, VHN10010000054923, VHN10010000054784, Auction place- D-16 First Floor, Prashant vihar, Delhi, Dabri Branch -Loan no: DDR260000080811, Auction Address - IFL gold Loan Branch, Property Address- Khasha No. 1033, Railway Road, Dadri, District Gautam Budh Nagar, Noida, UP-203207, Ballabhgarh Branch - Loan no. :BLG10090000076341, Auction Address - House No. 60, Punjabi wala, Old Subli Mandi, Ward no. 3, Ballabhgarh, Faridabad, Haryana-121004, Jawahar Colony Branch - Loan no. JRC10090000057795, Auction Address-House No. 1951/1757, Jawahar Colony 1, Faridabad, 121005, Ankur Vihar Branch - Loan no. : AKV10750000084072, AKV10090000084352, AKV1070000084692, Auction Address - IFL gold Loan Branch, Property Address- MM-132, DLF ANKUR VIHAR, LONI, GHAZIABAD, LONI Branch - Loan no: LNH10090000084666, Auction Address- Khasha No4249, Main Delli Saharanpur Road, Loni Ghaziabad, UP-201102.

If the auction does not get completed on the same day due to any reason, the same will be conducted on 29-03-2025 at regd office.

Invitation for Bidders
Interested bidders should submit Rs. 100000/- as EMD, also bidder has to deposit the EMD latest by 27-03-2025 through online mode. The bidders should carry valid ID Card/Pan card/ GST Certificate. For more details please contact 8595010101.

Authorised Officer
For IFL Housing Finance Ltd

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Sr. No.	Loan Account Number	Borrower's Name	Outstanding Amount as on 6 th March 2025 (In Indian Rupees)	Date of Sale Notice
1	XXXX9280	NEERAJ MEDIRATTA	19,97,945.46	11-03-2025
2	XXXX4401	HAYAGREJAN RAJAN	2,51,573.06	06-03-2025
3	XXXX7478	LAKESH JINDAL	9,81,158.21	11-03-2025
4	XXXX7775	ANOO KUMAR BATHEJA	9,81,045.77	06-03-2025
5	XXXX2685	MANISH MAKKAR	2,60,176.90	06-03-2025
6	XXXX4353	PRALHAD KUMAR GODARA	17,10,799.64	11-03-2025
7	XXXX5092	PIRYANKA GOEL	48,449.82	11-03-2025
8	XXXX3969	SARLA DEVI GOEL	10,29,444.47	11-03-2025
9	XXXX7279	NAVEEN UPPAL	1,37,505.04	06-03-2025
10	XXXX2275	RAJIV VERMA	9,96,970.32	11-03-2025
11	XXXX6804	SOURABH GAUR	3,30,545.22	06-03-2025
12	XXXX4268	VIKAS BAKSHI	4,47,997.95	11-03-2025
13	XXXX2483	VIVEK KAROL	16,68,763.14	11-03-2025
14	XXXX6290	SOHAN SINGH CHAUHAN	6,87,271.99	11-03-2025
15	XXXX8252	PRIYA AHUWALIA	10,05,746.24	11-03-2025
16	XXXX8352	SAHILARORA	76,636.32	06-03-2025
17	XXXX5776	PIYA AHUWALIA	21,94,652.74	11-03-2025
18	XXXX7860	ANITA SHARMA	610.33	06-03-2025
19	XXXX6035	MANPREET BAWA	2,43,120.82	06-03-2025
20	XXXX4814	SURESH VAIDYANATHAN	13,82,513.38	11-03-2025
21	XXXX6876	PRADEEP KUMAR CHAUDHARY	1,65,738.20	11-03-2025
22	XXXX4673	AKSHAT VASHISHT	5,39,000.00	11-03-2025
23	XXXX3851	BHUPINDER SINGH	1,02,355.91	11-03-2025
24	XXXX9367	SEEMA DEVI	1,78,492.50	11-03-2025
25	XXXX1096	RAGHAV DAYAL	81,67,058.91	06-03-2025
26	XXXX0972	ANURADHA AGRAWAL	3,91,758.10	06-03-2025
27	XXXX2788	HEMANT SUD	20,16,011.24	11-03-2025
28	XXXX5087	PALLAV MISHRA	86,041.16	11-03-2025
29	XXXX3020	DHIRENDRA SINGH	1,53,223.06	06-03-2025
30	XXXX6072	KAPIL AGRAWAL	41,319.67	06-03-2025
31	XXXX3626	MANJU GOEL	2,25,767.00	11-03-2025
32	XXXX8064	NISHA GUPTA	8,95,504.42	11-03-2025
33	XXXX4032	KIRAN RAY CHAUDHURY	3,16,888.71	11-03-2025
34	XXXX2800	KAMAL TRIPATHI	1,926.32	11-03-2025
35	XXXX5411	LISHA SHARMA	9,23,487.00	11-03-2025
36	XXXX3393	GULLAUME LECACHEUX	2,124.13	06-03-2025
37	XXXX3394	NAVIN CHAUDHARY	2,124.13	06-03-2025
38	XXXX0793	RAHUL	39,406.64	06-03-2025
39	XXXX6700	AMIT GUPTA	19,20,026.36	11-03-2025
40	XXXX7781	SHREY JULE	7,09,847.00	11-03-2025
41	XXXX6700	AJAY DARGAR	1,71,119.82	11-03-2025
42	XXXX6938	BARUN MISHRA	9,47,036.59	11-03-2025
43	XXXX0413	NITIN SINGLA	11,23,059.80	06-03-2025
44	XXXX1425	PRITWAL SINGH	10,07,102.82	11-03-2025
45	XXXX7171	SHARWAN MITTAL	10,01,046.82	11-03-2025
46	XXXX3778	RAMANJEET KAUR	1,01,128.19	06-03-2025
47	XXXX3743	NITI DEWAN	2,61,284.82	06-03-2025
48	XXXX6292	NAWAL SINGH	2,02,468.00	06-03-2025

Date : 13.03.2025 Sd/-
Place : DELHI HDFC BANK LTD.

Form No. INC-26
[Pursuant to Rule 30 the Companies (Incorporation) Rules, 2014]
Advertisement to be published in the newspaper for change of registered office of the Company from One State to another

Before the

गृहम हाउसिंग फाइनेंस लिमिटेड

पंजीकृत कार्यालय : 6वां तल, बी विल्डिंग, गंगा ट्रुने, लोहेगांव, पुणे, महाराष्ट्र 411014

शाखा कार्यालय इकाई : दूसरी मंजिल, फ्रेड्स प्लाजा, एम-52/53, ईश्वर नगर, नई दिल्ली-110065

ई-नीलामी - बिक्री सूचना

सर्वेसरी अधिनियम के अंतर्गत प्रतिभूत अवल परिसंपत्ति की बिक्री

प्रतिभूति हित (प्रवर्तन) नियम, 2002 के नियम 8 और 9 के साथ पंडित वित्तीय संघितियों के प्रतिभूतिकरण और पुनर्निर्माण और प्रतिभूति हित प्रवर्तन अधिनियम, 2002 ("अधिनियम") के तहत अवल संघितियों की बिक्री के लिए ई-नीलामी बिक्री सूचना एतद्वारा आम जना तथा वैध रूप से ऋणधारकों/सह-ऋणधारकों/गारंटियों को सूचित किया जाता है कि गृहम हाउसिंग फाइनंस लिमिटेड (पूर्व का पुनावाला हाउसिंग फाइनंस लिमिटेड जो कि 17 नवम्बर, 2023 से पुनावाला हाउसिंग फाइनंस लिमिटेड से बदलकर गृहम हाउसिंग फाइनंस लिमिटेड हो गया) प्रतिभूति हित (प्रवर्तन) नियम के नियम 8 एवं 9 के साथ पंडित अधिनियम की धारा 13(12) के अंतर्गत कम्पनी के संबंधित प्राधिकृत अधिकारी द्वारा कक्षा किया गया था। प्रतिभूत आसि की बिक्री ई-नीलामी के माध्यम से 29.03.2025 को 'जैसा है जहाँ है', 'जो है वहाँ है' तथा 'जो कुछ भी है वहाँ है' आधार पर की जायेगी। एतद्वारा आम जना को सूचित किया जाता है कि इस वेबसाइट: <https://www.bankeauctions.com> पर उपलब्ध ई-नीलामी प्लेटफॉर्म के माध्यम से सार्वजनिक नीलामी करने जा रहे हैं। बिक्री के विस्तृत नियम एवं शर्तों के लिए, कृपया जीएचएफएल/प्रतिभूत ऋणदाता की वेबसाइट यानी www.grihumhousing.com पर दिए गए लिंक की देखें।

क्र.सं.

प्रस्ताव सं. ग्राहक का नाम (A)

मोम सूचना की तिथि तथा वकाला राशि (B)

कच्चे की प्रकृति (C)

सम्पत्ति का विवरण (D)

आरक्षित मूल्य (E)

ईएमडी (आरपी की तिथि (G))

ईएमडी जमा करने की तिथि (H)

सविदा वृद्धि एवं समय (I)

सम्पत्ति के निरीक्षण की तिथि एवं समय (J)

नीलामी की तिथि एवं समय (K)

ज्ञात ऋण भार/कोर्ट के मामले, यदि कोई हो. (K)

1

ऋण संख्या LAP 065920000005035505 तथा H100659200000005026591
1) निरुज त्वाणी, (कर्जदार),
2. सविता त्वाणी (सह-कर्जदार)
3. मयंक त्वाणी (सह-कर्जदार)

सूचना की तिथि: 08/10/2024 तथा 08/10/2024
रु.6,68,036/- (रुपये छह लाख अड़सठ हजार छत्तीस मात्र) 08/10/2024 को देय, साथ ही वसूली तक 15% प्रति वर्ष की दर से ब्याज एवं रु.13.56,991/- (रुपये तेरह लाख छपन हजार नी सी इक्यानवे मात्र) 08/10/2024 को देय, साथ ही वसूली तक 11.50% प्रति वर्ष की दर से ब्याज।

भौतिक

आवासीय फ्लैट नंबर एन-1 (201) का पूरा हिस्सा प्लॉट नंबर ए-42, ए-वर्ल्क (दूसरी मंजिल, सामने की तरफ), विना छत के अधिकार के, क्षेत्रफल 62.70 वर्ग मीटर, हवात एन्क्लेव गांव लोनी, तहसील और परगना लोनी जिला: गाजियाबाद (इसके बाद उक्त संपत्ति कहा जाएगा) में स्थित है। निम्नांकित बिक्री विलेख में विशेष रूप से उल्लेख किया गया है। सीमाएं:- बिक्री विलेख के अनुसार (फ्लैट क्षेत्रफल 62.70 वर्ग मीटर) पूर्व:- प्लॉट नंबर 43, पश्चिम:- प्लॉट नंबर 41, उत्तर: 30 फुट चौड़ा रास्ता, दक्षिण: अन्य संपत्ति, माप क्षेत्र:- फ्लैट क्षेत्र 62.70 वर्ग मीटर।

इच्छुक बोलीदाताओं से आह्व है कि साक्षा में जाकर नीलामी की संपत्ति निरीक्षण करें तथा प्रभारों, अधिभारों की जानकारी प्राप्त करें। क्रेता अपने स्वयं की पृष्ठान्त करें तथा अतिरिक्त प्रभारों, अधिभारों तथा सभी दृष्टियों पर किसी भी तृतीय पार्टी के हितों की जांच कर स्वयं को संतुष्ट कर लें। सभी सांख्यिक वकाल जैसे संपत्ति कर, बिजली बकाये तथा संपत्ति से जुड़ी अन्य वकाल, यदि कोई हो, का भुगतान सफल बोलीदाता को ही करना होगा। इच्छुक बोलीदाताओं को अधिम में पंटेड पर अपना पंजीकरण करना होगा तथा संपत्ति आईटी तथा पारवर्ड प्राप्त करना होगा जिसे नीलामी सेवा प्रदाता सी। इंडिया प्राइवेट लिमिटेड, पता : प्लॉट नं. 68, तीसरी मंजिल, गुरुग्राम, हरियाणा-122003, हेल्पलाइन नम्बर : 7291981124, 25, 26, समोर्ट ई-मेल आईडी : Support@bankauctions.com सम्पर्क व्यक्ति - धरणी पी. ई-मेल आईडी. dharni.p@eindia.com संपर्क नं. 9948182222 से अनिवार्य है। कृपया ध्यान रहे कि संभावित बोलीदाता केवल उन्हीं से ही ई-नीलामी पर ऑन लाइन प्रेषण प्राप्त कर सकते हैं। इच्छुक क्रेता/ बोलीदाता को 28.03.2025 को या उसके पूर्व "गृहम हाउसिंग फाइनंस लि.", बैंक आईटीआईआई बैंक लिमिटेड, खाना नं. 000651000460 तथा आईएसएसबी कोड: कक्कड000006, 20, आर.एम. मुखर्जी रोड, कोलकाता-700001 की खाता में किसी राष्ट्रीयकृत या अनुसूचित बैंक से आह्वित एनईएफटी/आईटीबीए/डीडी द्वारा परीयर राशि भुगतान (ईएमडी) की राशि जमा करनी होगी तथा <https://www.bankeauctions.com> पर अपना नाम पंजीकृत करना होगा तथा सेवा प्रदाता से निष्पन्न वृद्ध आईडी एवं पारवर्ड प्राप्त करना होगा तथा ई-नीलामी पर प्रेषण प्राप्त करना होगा। वेबसाइट पर पंजीकरण के बाद इच्छुक क्रेता/ बोलीदाता को अचालित दस्तावेजों जिनमें की अपलोड, ईमेल सत्यापन होगा तथा व्यवसायिक हार्ड कॉपी पता: दूसरी मंजिल, फ्रेड्स प्लाजा, 52/53, ईश्वर नगर, नई दिल्ली-110065, मोहाहन नं. +919657443073 ई-मेल आईडी : rohan.savala@grihumhousing.com पर भेजना होगा। ई-नीलामी में भाग लेने के लिए इस नोटिस और शर्तों पर अधिक जानकारी के लिए कृपया <https://www.bankeauctions.com> तथा www.grihumhousing.com पर जाएं।

डिस नोटिस और प्रतिभूति हित (प्रवर्तन) नियम-2002 के नियम 8(6) के तहत कर्जदार/सह-कर्जदार/बंधककर्ता(ओं)/गारंटर(रें) को 15 दिनों का नोटिस माना जाए।

दिनांक: 13/03/2025, स्थान: दिल्ली

हस्ता./- प्राधिकृत अधिकारी, गृहम हाउसिंग फाइनेंस लिमिटेड (पूर्व का पुनावाला हाउसिंग फाइनेंस लिमिटेड)

IN THE COURT OF JUDGE ADDITIONAL CIVIL JUDGE AND JMFC AT ANEKAL
U.S. No. 555/2023

Plaintiff: Mr. Sachin Kumar Shukla, aged about 42 years, s/o Chandra Prakash Shukla, E-803, Bollinani Sillas Apartment, Whitefield, Bellatur Road, Bangalore-560067, represented by power of attorney holder Mr. Nitin Kumar Shukla.

-V/s-
Defendant: Mrs. Tulika Shukla, aged about 39 years, w/o Mr. Sachin Kumar Shukla, residing at B-1204, Bren Champions Square, Sarjapura Main Road, Bangalore - 560035.

Also at: 1st floor, 7/118 Rajdhani Marg Unnau, Uttar Pradesh-560067, Also at, 31/59, Ghumni Mohal, Thana Feekhanna, Kanpur, Uttar Pradesh.

PUBLIC NOTICE
WHEREAS, the above Plaintiff has filed the instant suit seeking mandatory injunction directing the Defendant No. 1 to register Residential Apartment bearing No. 66093, situated on 9th Floor, Building 6, Tower-6 in "MERIDIAN PARK PHASE II THE PRESTIGE CITY", in his name, and to grant any other appropriate relief(s) that this Honble Court may deem fit and proper, in the interest of justice and equity.

You are hereby informed to appear before this Court in person or by a pleader duly instructed on the 15/04/2023 at 11.00 o'clock in the forenoon to show cause against the plant, failing which the matter will be heard and determined ex-parte.

SUIT SCHEDULE PROPERTY
(Description of Apartment being constructed) Apartment bearing No. 66093, situated on 9th Floor, Building 6, Tower-6 in "MERIDIAN PARK PHASE II THE PRESTIGE CITY", measuring 1265 sq.ft. of carpet area 1865 sq.ft of super built up area, and one car parking space in the basement/at the ground floor level situated at Valsagere Kallihalli village, Sarjapura Hobli, Anekal Taluk, Bangalore.

Given under my hand and the seal of the court, this 12th day of March, 2025

By Order Of The Court, Sheristad PRL Civil Judge Dist Division & JMFC Court, Anekal

Advocate for Plaintiff
Chintan Chinnappa
Spectrum Legal
Promenade Road, Sindhi Colony, Pulikeshi Nagar, Anekal Taluk, Bangalore.

Given under my hand and the seal of the court, this 12th day of March, 2025

By Order Of The Court, Sheristad PRL Civil Judge Dist Division & JMFC Court, Anekal

Advocate for Plaintiff
Chintan Chinnappa
Spectrum Legal
Promenade Road, Sindhi Colony, Pulikeshi Nagar, Anekal Taluk, Bangalore.

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By Order Of The Court, Sheristad PRL Civil Judge Dist Division & JMFC Court, Anekal

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Spectrum Legal
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By Order Of The Court, Sheristad PRL Civil Judge Dist Division & JMFC Court, Anekal

प्ररूप संख्या आईएनसी-26
(कम्पनी (निगमन) नियम, 2014 के नियम 30 के अनुसार पत्र में)

केन्द्र सरकार, क्षेत्रीय निदेशक, उत्तरी रोड, नई दिल्ली के सम्मह
कम्पनी अधिनियम, 2013 की धारा 13 की धारा (4) और कम्पनी (निगमन) नियम, 2014 के नियम 30 (5) (ए) के अंतर्गत

आवेदन

मैट्रोनाक्स प्राइवेट लिमिटेड
(सीआईएन: U27320HR2022PTC102842)

जिसका पंजीकृत कार्यालय: 9ए, 9वीं मंजिल, उत्तरी रोड, नई दिल्ली के सम्मह

तॉवर बी, नेलरिया टावर, सोहना रोड, सेट्टल पार्क II, सैक्टर 48, गुडगांव, गुरुग्राम, महाराष्ट्र, 122018 में है, के मामले में

...आवेदक कम्पनी/वाचिककर्ता

एतद्वारा सार्वजनिक सूचना दी जाती है कि यह आवेदक कम्पनी केन्द्रीय सरकार के सम्मह कम्पनी अधिनियम, 2013 की धारा 13(4) के अधीन आवेदन का प्रस्ताव करती है, जिसमें कम्पनी का पंजीकृत कार्यालय "हरियाणा राज्य" से "गुजरात राज्य" में स्थानांतरित करने के लिए 19 फरवरी, 2025 को आवेदित

अवकाश प्राप्त करने के लिए विवेक प्रस्ताव है। संपूर्ण में कम्पनी के अंतर्गत अन्य एनर्जी संचालन में बदलाव की पुष्टि करने की मांग की गई है।

कम्पनी के पंजीकृत कार्यालय के प्रस्तावित स्थानांतरण से यदि किसी व्यक्ति का हित प्रभावित होता है तो वह व्यक्ति या तो निदेशक शिकायत प्रारूप फार्म कर एमसीए-21 पोर्टल (www.mca.gov.in) में शिकायत दर्ज कर सकता है या एक शायद पत्र जिसमें उनमें हित का प्रसार और उसके विरोध का कारण उल्लिखित हो, को प्रकाशन और आवेदन क्षेत्रीय निदेशक को दिए सूचना के प्रकाशन की तारीख से चौदह (14) दिनों के भीतर क्षेत्रीय निदेशक, उत्तरी रोड, कारपोरेट कार्यालय, बी-2 विंग, दूसरा तल, पंडित दीनदयाल अंतोदय भवन, सीजीओ कॉम्प्लेक्स, नई दिल्ली-110003 पर पंजीकृत डाक द्वारा भेज सकता है और इसकी प्रति आवेदक कम्पनी को उसके निम्नलिखित पंजीकृत कार्यालय पते पर भी भेजे।

9ए, 9वीं मंजिल, तॉवर बी, नेलरिया टावर, सोहना रोड, सेट्टल पार्क II, सैक्टर 48, गुडगांव, गुरुग्राम, महाराष्ट्र, 122018

आवेदक के लिए और आवेदक की ओर से मैट्रोनाक्स प्राइवेट लिमिटेड

हस्ता./-

दिनांक: 12/03/2025

स्थान: गुडगांव

सीआईएन: 07932718

फार्म ए
सार्वजनिक उद्घोषणा

(भारतीय दियान्त और शेडन अडमना कोड (संशोधित सहायक प्रक्रिया) विधियम 2017 के विधियम 14 के अंतर्गत)

एलआईएन स्टडीज प्राइवेट लिमिटेड के शिवाचारों के ध्यानार्थ

1. कोपोरेट व्यक्ति का नाम एलआईएन स्टडीज प्राइवेट लिमिटेड

2. कोपोरेट व्यक्ति के गठन की तिथि 03.06.2019

3. प्राप्तिकरण जिसके अधीन कोपोरेट व्यक्ति पंजीकृत है रजिस्ट्रार ऑफ कंपनियों-दिल्ली

4. कोपोरेट पञ्चान सञ्चाल/सीमा देयता प्राप्ताव कोपोरेट व्यक्ति की संख्या U80902DL2019FTC350871

5. पंजीकृत कार्यालय का पता और कोपोरेट व्यक्ति फर्स्ट फ्लोर, ग्यार सक्जस (सेटल गिग) 124 जनपथ, कर्नाट पार्क, सेटल गिग, नई दिल्ली-110001

6. कोपोरेट व्यक्ति के संबंध में दियान्त प्राप्ति तिथि 11.03.2025

7. परिसमाचार का नाम, पता, ई-मेल पता और टेलीफोन नंबर पंजीकरण सञ्चाल दीपक गुप्ता

ऑफिस पता : युनित नं 212, टॉवर-बी, भूदानी साईनर पार्क, प्लॉट नं. सी-28-29, सैक्टर-62, मोराना-201301

ई-मेल आई डी : deepak@rassociates.org

संपर्क विवरण : 9811423461

पंजीकरण सञ्चाल IBBI/PA/001/P-P02561/2021-22/13875

10.04.2025

एतद्वारा सूचित किया जाता है कि एलआईएन स्टडीज प्राइवेट लिमिटेड ने 11.03.2025 को क्षेत्रीय निदेशक को सूचना दी है कि एलआईएन स्टडीज प्राइवेट लिमिटेड के सभी शिवाचारों को उपरोक्त पता पर, 7 में स्थिति कार्यालय पते पर अपने पते के प्रमाण परिसमाचार के पता 10.04.2025 तक या उसके पूर्व जमा करने के लिए आमंत्रित किया जाता है।

निर्देशक को सूचना दी है कि एलआईएन स्टडीज प्राइवेट लिमिटेड ने अपने पते के प्रमाण भेजने में अपना सभी शिवाचार व्यक्तित्व, डाक द्वारा व इलेक्ट्रॉनिक पद्धति से अपने पते के प्रमाण भेज सकते हैं।

पते के झूठ या झूठी प्रमाण जमा करने पर सख्त विचार किया जायेगा।

हस्ताक्षर दीपक गुप्ता

दिनांक: 12.03.2025

स्थान: मोराना

पंजीकरण सञ्चाल : IBBI/PA/001/P-P02561/2021-22/13875

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